Annexure-7 Name of the corporate debtor: M/S RIGHT HEALTH PLATTER PRIVATE LIMITED: Date of commencement of CIRP: 26/09/2024; List of creditors as on: 14-11-2024

List of operational creditors (Government dues)

/ A	moi	****	5 - S	1

SI. No	Details of Claimant Detail		Details of c	of claim received		Details of claim admitted							(Amount int)
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification		Remarks, if
1	Income Tax lakshmi kishore Assistant Commissioner of Income Tax Ltu circle-1 Chennai	Central Government	18-10-2024	5,59,58,092.00	5,59,58,092.00	operational creditors	NO	NIL		NIL	NIL	NIL	
2	GST Bhudargad J.H.MULUK,State Tax Officer, KOL-NOD-C- 0107,KOLHAPUR	State Government	12-11-2024	73,60,458.00	38,00,000.00	operational creditors	NO	NIL		NIL	35,60,458.00	NIL	

FOR RIGHT HEALTH PLATTER PRIVATE LIMITED

RONGALI SRIDEVI

DEEMED RESOLUTION PROFESSIONAL

